

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -1566
ANSWERED ON - 02/08/2023**

ATROCITIES AGAINST SC/ST COMMUNITY

1566. SHRI A. A. RAHIM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) number of attacks on persons from SC/ST community reported in the country in the last five years, State-wise;
- (b) whether Government has taken cognizance of the rising cases of 'honour-killings' in the country, if so, State-wise details thereof; and
- (c) details of the action taken to prevent these killings including bringing any special legislation regarding the same?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) National Crime Records Bureau (NCRB), Ministry of Home Affairs (MHA) compiles and publishes statistical data on crimes in its publication "Crime in India". Published reports are available till the year 2021 and as per the report; the cases registered under crime/atrocities for the years 2017 to 2021 against the Scheduled Castes are at Annexure-I and against the Scheduled Tribes are at Annexure-II.
- (b) & (c) As per the NCRB report, the State/UT wise cases registered under Motives of Murder for honour killing for the years 2017 to 2021 are at Annexure-III.

Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility of maintaining law and order, protection of life and property of the citizens including SCs/STs rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. However, the Government is committed to ensure protection of Scheduled Castes and Scheduled Tribes. Bureau of Police Research & Development (BPR&D) conducts training, courses and webinars from time to time for police personnel sensitizing them for effective implementation of Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) (POA) Act, 1989. In addition, Government of India has issued advisories from time to time to implement the provisions of the POA Act and Rules in letter and spirit.

Annexure-I

Annexure referred to in Rajya Sabha Unstarred Question No. 1566 for answer on 02.08.2023

Details of State/UT-wise Cases Registered (CR) under Crime/Atrocities against Scheduled Castes (SCs) during the year 2017 to 2021

SL	State/UT	2017	2018	2019	2020	2021
1	Andhra Pradesh	1969	1836	2071	1950	2014
2	Arunachal Pradesh	2	0	0	0	0
3	Assam	10	8	21	28	15
4	Bihar	6747	7061	6544	7368	5842
5	Chhattisgarh	283	264	341	316	330
6	Goa	10	5	3	2	4
7	Gujarat	1477	1426	1416	1326	1201
8	Haryana	762	961	1086	1210	1628
9	Himachal Pradesh	109	130	189	251	244
10	Jharkhand	541	537	651	666	546
11	Karnataka	1878	1325	1504	1398	1673
12	Kerala	916	887	858	846	948
13	Madhya Pradesh	5892	4753	5300	6899	7214
14	Maharashtra	1689	1974	2150	2569	2503
15	Manipur	0	0	0	0	0
16	Meghalaya	0	0	0	0	0
17	Mizoram	0	0	0	0	0
18	Nagaland	0	0	0	0	0
19	Odisha	1969	1778	1886	2046	2327
20	Punjab	118	168	166	165	200
21	Rajasthan	4238	4607	6794	7017	7524
22	Sikkim	5	5	4	0	2
23	Tamil Nadu	1362	1413	1144	1274	1377
24	Telangana	1466	1507	1690	1959	1772
25	Tripura	1	1	0	2	3
26	Uttar Pradesh	11444	11924	11829	12714	13146
27	Uttarakhand	96	58	84	87	123
28	West Bengal	138	119	145	109	108
	TOTAL STATE(S)	43122	42747	45876	50202	50744
29	A&N Islands	0	0	0	0	0
30	Chandigarh	1	1	1	3	0
31	D&N Haveli and Daman & Diu+	0	1	2	1	0
32	Delhi	48	36	76	69	136
33	Jammu & Kashmir*	0	1	2	7	13
34	Ladakh			-	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	32	7	4	9	7
	TOTAL UT(S)	81	46	85	89	156
	TOTAL (ALL INDIA)	43203	42793	45961	50291	50900

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2017, 2018

*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2017, 2018

Annexure-II

Annexure referred to in Rajya Sabha Unstarred Question No. 1566 for answer on 02.08.2023

Details of State/UT-wise Cases Registered (CR) under Crime/Atrocities against Scheduled Tribes (STs) during the year 2017 to 2021

Sl No.	State/UT	2017	2018	2019	2020	2021
1	Andhra Pradesh	341	330	330	320	361
2	Arunachal Pradesh	0	0	0	0	1
3	Assam	65	6	4	10	16
4	Bihar	80	64	97	94	103
5	Chhattisgarh	399	388	427	502	506
6	Goa	2	5	2	2	5
7	Gujarat	319	311	321	291	341
8	Haryana	0	0	1	0	0
9	Himachal Pradesh	3	1	1	3	7
10	Jharkhand	237	224	342	347	250
11	Karnataka	401	322	327	293	361
12	Kerala	144	138	140	130	133
13	Madhya Pradesh	2289	1868	1922	2401	2627
14	Maharashtra	464	526	559	663	628
15	Manipur	1	1	2	2	0
16	Meghalaya	0	0	0	0	0
17	Mizoram	0	0	8	0	0
18	Nagaland	0	0	0	0	0
19	Odisha	700	557	576	624	676
20	Punjab	0	0	1	4	0
21	Rajasthan	984	1095	1797	1878	2121
22	Sikkim	6	1	2	0	1
23	Tamil Nadu	22	15	31	23	39
24	Telangana	435	419	530	573	512
25	Tripura	1	0	2	2	0
26	Uttar Pradesh	88	145	36	3	4
27	Uttarakhand	11	7	8	13	6
28	West Bengal	122	101	99	90	92
	TOTAL STATE(S)	7114	6524	7565	8268	8790
29	A&N Islands	2	1	3	2	3
30	Chandigarh	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	5	3	0	0	3
32	Delhi	4	0	2	1	5
33	Jammu & Kashmir*	0	0	0	0	1
34	Ladakh			-	0	0
35	Lakshadweep	0	0	0	1	0
36	Puducherry	0	0	0	0	0
	TOTAL UT(S)	11	4	5	4	12
	TOTAL (ALL INDIA)	7125	6528	7570	8272	8802

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2017, 2018

*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2017, 2018

Annexure-III**Annexure referred to in Rajya Sabha Unstarred Question No. 1566 for answer on 02.08.2023****State/UT-wise cases registered under Motives of Murder for Honor Killing during 2017-2021**

Sl No.	State/UT	2017	2018	2019	2020	2021
1	Andhra Pradesh	1	0	1	2	1
2	Arunachal Pradesh	2	0	1	0	0
3	Assam	0	0	0	0	0
4	Bihar	0	0	0	2	0
5	Chhattisgarh	0	0	0	1	0
6	Goa	0	0	0	0	1
7	Gujarat	0	1	5	0	0
8	Haryana	3	0	3	4	4
9	Himachal Pradesh	3	6	0	0	0
10	Jharkhand	41	9	0	4	8
11	Karnataka	0	0	0	0	1
12	Kerala	2	1	0	1	0
13	Madhya Pradesh	0	0	1	3	6
14	Maharashtra	16	3	0	0	0
15	Manipur	0	0	0	0	0
16	Meghalaya	0	0	0	0	1
17	Mizoram	1	0	0	0	0
18	Nagaland	0	0	0	0	0
19	Odisha	0	1	0	0	0
20	Punjab	2	3	6	4	8
21	Rajasthan	1	1	2	0	0
22	Sikkim	0	0	0	0	0
23	Tamil Nadu	2	0	1	0	0
24	Telangana	0	1	0	2	0
25	Tripura	0	0	0	0	0
26	Uttar Pradesh	14	0	0	0	2
27	Uttarakhand	0	0	3	0	0
28	West Bengal	0	0	0	0	0
	TOTAL STATE(S)	88	26	23	23	32
29	A&N Islands	0	0	0	0	0
30	Chandigarh	0	0	0	0	0
31	D&N Haveli and Daman & Diu+	1	0	0	1	0
32	Delhi	0	1	0	0	0
33	Jammu & Kashmir*	3	2	1	1	1
34	Ladakh	-	-	-	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	0	0	0	0	0
	TOTAL UT(S)	4	3	1	2	1
	TOTAL (ALL INDIA)	92	29	24	25	33

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2017, 2018, 2019

* Data of erstwhile Jammu & Kashmir State including Ladakh during 2017, 2018, 2019
